

necessary. The Government also reviews periodically the performance of Super Bazar.

Housing Assistance to Rural Landless Workers

1346. SHRI ARJUN SETHI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government are satisfied with the progress in the implementation of the scheme for providing housing assistance to rural landless workers in the country; and

(b) if so, the details regarding number of houses constructed during 1982-83 along-with financial assistance provided to Orissa ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Housing being a State subject all the Housing schemes are implemented by the State Governments/UT Adms. themselves. The Central Govt. only provides assistance in the form of block grants for housing without tying up to any particular scheme. However, the Central Govt. monitors a scheme of the Provision of house-sites and construction assistance to the Rural Landless Workers which also forms a part of the New 20-Point Programme.

(b) During 1982-83, 10,940 families were provided with house-sites and 3,800 families were given construction assistance in Orissa. However, the details about the houses constructed during this period is not readily available.

Grievances of Residents of Government Employees Colonies

1347. SHRI BHEEKHABHAI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government Employees colonies particularly Nanak Pura, Sector 12, are neglected by the authorities and the roads have pits/holes/ditches resulting in unsafety to the vehicles;

(b) whether the CPWD especially the Horticulture Department is keeping the residents of Government Employees colonies dissatisfied;

(c) whether their grievances are not promptly attended to; and

(d) the action proposed to be taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMAD USMAN ARIF) : (a) The approach roads in the Central Government colonies, including Nanak Pura, Sector 12, under the maintenance charge of the

CPWD, are being maintained in fairly good condition within the limitation of funds.

The information in respect of service roads in Central Government colonies, which are under the charge of the local bodies, is being collected and will be laid on the Table of the Sabha.

(c) No. The Horticulture Wing of the CPWD is attending to the horticultural requirements in the colonies quite satisfactorily.

(c) CPWD has reported that the grievances of the residents are attended to promptly.

(d) Does not arise.

Allotment of Shops by DDA to Weaker Section

1348. SHRI BHEEKHABHAI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether several thousand graduate unemployed talented youths of weaker sections of society are denied trading/business on account of non-allotment of shops to them as the shops are invariably auctioned by DDA as it is not possible for the weaker sections unemployed to buy shops through auction on exorbitant rate; and

(b) steps proposed to ensure that shops in Delhi be allotted through draw of lots instead of auctioning them to married persons?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b) DDA disposes of commercial built up units through auction/tender as per the provisions laid down under DDA (Disposal of Developed Nazul Land) Rules, 1981. Reservations have been provided therein as under :

(i) SC/STs	12.8%
(ii) Persons whose land has been acquired by the Government	10%
(iii) Physically handicapped persons	- 5%
(iv) Ex-servicemen	- 2%
(v) Freedom fighters	- 1%

Apart from this, no reservation is made for allotment of shops to graduate unemployed talented youth of Weaker Sections of the society.

Civic Amenities [to Residents of Pitampura Delhi]

1349. SHRI BHEEKHABHAI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether several residents of the cooperative group housing societies colonies located in Pitampura area, Delhi are denied basic necessities such as drinking water, sewage disposal, milk and their conditions are pitiable

(b) if so, the steps taken by the authorities to redress their problems; and

(c) when the sewage line would be completed in the said area ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Decline in Sugar Output

1350. SHRI P. M. SAYEED : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether sugar output is nearly four lakh tonnes lower during the first three months of current season than in the corresponding period last year;

(b) if so, the main reasons for the same;

(c) the latest position of sugar production during December, 1983 to February, 1984; and

(d) the steps being taken to improve the same ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) Yes, Sir.

(b) The main factor contributing to this decline in production in the first three months is due to wide variation of agro-climatic conditions in various parts of the country during February, 1983—October, 1983. However, estimates of production indicate that the level of production would be more or less at the levels envisaged for the year 1983-84 in the Sixth Plan target for production of sugar.

(c) Sugar production from 1.12.1983 is 15.2.84 is 31.39 lakh tonnes.

(d) To keep sugar production at the desired levels, payment of remunerative cane prices by the sugar factories to the growers is being done as also steps have been taken to provide liberal bank credit to sugar factories for clearing cane price dues to growers expeditiously. As mentioned above, the estimated level of production which has been

targetted in the Sixth Plan is likely to be reached and that with the large carry-over of about 46 lakh tonnes should more than be ample to meet the needs of internal consumption and exports in the sugar year 1983-84.

Implementation of IRDP

1351. SHRI SONTOSH MOHAN DEV : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) whether it is a fact that implementation of the Integrated Rural Development Programme is unsatisfactory in the north eastern region;

(b) if so, whether any study had been done about the unsuccessful working of the programme;

(c) if so, the details thereof; and

(d) the main weakness found out and steps suggested to strengthen the basic infrastructure in this region ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : (a) The implementation of Integrated Development Programmes has not been satisfactory in some areas of the North-Eastern Region.

(b) The Ministry of Rural Development constituted a working group with representatives of various Ministries and other agencies to study the problems of implementing this programme in the North-Eastern Region.

(c) and (d) The working group has formulated its draft report which is being finalised shortly. The inadequacy of economic and technical infrastructure, insufficient access to credit facilities and organisational and administrative inadequacies have been identified as the main drawbacks. The steps suggested to strengthen the infrastructure include opening of more branches of banks, training programmes for officials and higher investments in creating institutional support for these programmes.

Meeting of Brahmaputra Board

1352. SHRI SONTOSH MOHAN DEV : Will the Minister of IRRIGATION be pleased to state :

(a) whether it is a fact that a review of the Brahmaputra Board and specially research and survey work for preparing a master plan of the Brahmaputra basin was done